

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 18
CP No. (IB)-24/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Mr. Jagannath Convertors Pvt. Ltd.

...Operational Creditor

Versus

M/s Triveni Polytech Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : None-appeared

For the Respondent : None-appeared

ORDER

None for the parties. List the matter on 26.10.2021.

-Sd-
(K.K. Vohra)
Technical Member

August 12, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member